

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 101
(IB)-345(PB)/2019

IN THE MATTER OF:

Ms. Shweta Bansal

.... Petitioners/Applicant

v.

M/s. Vardhman Estates and Developers Pvt. Ltd. Respondent

Under Section 7 of Insolvency and Bankruptcy Code, 2016

Order delivered on 19.09.2019

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the Petitioner


-

For the Respondent


Mr. Prashant Katara & Mr. Rohit Mehra, Advs.

ORDER

Arguments heard. Order reserved.


Sd/-

(M.M.KUMAR)
PRESIDENT


Sd/-

(S. K. MOHAPATRA)
MEMBER (TECHNICAL)